

Central Administrative Tribunal
Principal Bench

CA No. 2808/91

(b)

New Delhi, the 2nd July, 1996.

Hon'ble Shri A.V. Haridasan, VC(J)
Hon'ble Shri R.K. Khooja, M(H)

Naresh Kumar
Const. No. 7166/DAP 6th Bn.
Model Town
New Delhi. 110009. ...
(Advocate: Sh. A. Kalia) Applicant

vs

Union of India through
1. Commissioner of Police
Police Headquarters,
MHO Building,
IP Estate,
New Delhi. 110002.
2. The Dy. Commissioner of Police
DAP 6 Bn. Model Town
Delhi. 110009. .. Respondents
(Adv. None)

ORDER (Oral)

Hon'ble Shri A.V. Haridasan, VC(J)

Ld. counsel for the applicant says
that the applicant does not wish to press the
application and therefore the application
~~be withdrawn~~ as ^{dismissed as} not pressed. In view of this
the application is dismissed as ~~withdrawn~~ not Pressed
No order as to costs.

R.K. Khooja
(R.K. Khooja)
Member (H)

A.V. Haridasan
(A.V. Haridasan)
Vice Chairman (J)

SCS